

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/8218/2025 ARBP/20/2025	M/S. R.P.CONSTRUCTION, KHURDA VS ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR	SANDEEP PARIDA VS	// (//
2	D-ARBP/8207/2025 ARBP/21/2025	M/S. R.P.CONSTRUCTION, KHURDA VS ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR	SANDEEP PARIDA VS	// (//
3	D-BLAPL/5306/2025 BLAPL/2287/2025	PRAKASH BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	NAYAPALLI P.S. /640 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000575/2024
4	D-BLAPL/5998/2025 BLAPL/2288/2025	ARUN MUNDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PANDAPADA /147 /2023 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000026/2024
5	D-BLAPL/6068/2025 BLAPL/2289/2025	RAMA HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	BORIGUMMA /12 /2025 JMFC, BORIGUMMA(Koraput) GR/0000014/2025
6	D-BLAPL/5650/2025 BLAPL/2290/2025	OBAIDUR RAHAMAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	DHAULI PS /90 /2024 3RD ADJ BHUBANESWAR(Khordha) CT/0000171/2024
7	D-BLAPL/5916/2025 BLAPL/2291/2025	SURYAKANTA BASTIA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	RANPUR /169 /2023 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000199/2023
8	D-BLAPL/6140/2025 BLAPL/2292/2025	MANOJ VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /39 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000031/2025
9	D-BLAPL/6064/2025 BLAPL/2293/2025	BAI @ BAINATH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	KANKADAHAD /152 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000704/2024
10	D-BLAPL/6014/2025 BLAPL/2294/2025	ANANTA DHAL @ BHIMA VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /262 /2019 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000032/2020
11	D-BLAPL/6020/2025 BLAPL/2295/2025	BASANTA DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000048/2025

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12	D-BLAPL/5845/2025 BLAPL/2296/2025	AMIR KHAN VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /642 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001101/2024
13	D-BLAPL/5503/2025 BLAPL/2297/2025	MD.KAMAL @ KAMAL UDDIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANHARPALI /243 /2022 ASST SESSIONS JUDGE, JHARSGUDA(JH) CT/0000006/2023
14	D-BLAPL/6117/2025 BLAPL/2298/2025	LAL KRUSHNA ADVANI @ NAIK VS STATE OF ODISHA	DIPTI DHALL VS	ANGUL SADAR PS /520 /2024 A.D.J.,ANGUL(Anugul) CT/0000026/2025
15	D-BLAPL/5526/2025 BLAPL/2299/2025	BABULU DAS VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	MAHILA P.S. BUXIBAZAR /49 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000060/2024
16	D-BLAPL/5970/2025 BLAPL/2300/2025	DILLIP MUNDA VS STATE OF ODISHA	ASHUTOS DASH VS	BRAJARAJNAGAR /276 /2024 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000062/2024
17	D-BLAPL/6030/2025 BLAPL/2301/2025	PRAPHUL NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) 2(A)CC/0000045/2024
18	D-BLAPL/6119/2025 BLAPL/2302/2025	SUSANT SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KODALA /11 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000001/2025
19	D-BLAPL/6033/2025 BLAPL/2303/2025	AHMAD ALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) 2(A)CC/0000045/2024
20	D-BLAPL/6050/2025 BLAPL/2304/2025	MD. AFSAR @ MAGGI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /355 /2022 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000020/2023
21	D-BLAPL/6070/2025 BLAPL/2305/2025	MITHUN BHATTA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /570 /2024 GRAM NYAYALAYA AT BRAHMAGIRI GR/0000652/2024
22	D-BLAPL/6125/2025 BLAPL/2306/2025	SANAT DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARKOTE /448 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000023/2024
23	D-BLAPL/6126/2025	KAMALAKANTO MOHANTO	SUSIL KUMAR PATTNAIK	CHAMPUA /13 /2025

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	BLAPL/2307/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Khordha) GR/000037/2025
24	D-BLAPL/6127/2025 BLAPL/2308/2025	UMESH CHANDRA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /1 /2016 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/000002/2016
25	D-BLAPL/6130/2025 BLAPL/2309/2025	SRIDHAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/000013/2025
26	D-BLAPL/6301/2025 BLAPL/2310/2025	DURYODHAN DALAI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BADAGODA P.S. /62 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000101/2025
27	D-BLAPL/5736/2025 BLAPL/2311/2025	RAJESH SETHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	JHARSUGUDA /375 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000140/2023
28	D-BLAPL/6132/2025 BLAPL/2312/2025	SASIKANTA MOHANTY @ SASHIKANTA MOHANTY @ PINTU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	SALIPUR /4 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000005/2025
29	D-BLAPL/6138/2025 BLAPL/2313/2025	PRADIP GORAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Gajapati) 2(A)CC/000061/2024
30	D-BLAPL/6139/2025 BLAPL/2314/2025	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPECIAL CRIME UNIT /14 /2023 3RD ADJ BHUBANESWAR(Khordha) TR/0000576/2023
31	D-BLAPL/5490/2025 BLAPL/2315/2025	LAXMAN SUAR @ KUNUMUN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI TOWN /90 /2022 1ST A.D.J.,PURI(Puri) ST/0000030/2023
32	D-BLAPL/5860/2025 BLAPL/2316/2025	MIKI @ GYAN BIKASH NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL TOWN /962 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0002078/2024
33	D-BLAPL/6151/2025 BLAPL/2317/2025	RABINDRA KUMAR BISOYI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	KODALA /253 /2005 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gajapati) GR/0000294/2005
34	D-BLAPL/6156/2025 BLAPL/2318/2025	ROHIT VS	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /11 /2025 SPECIAL JUDGE, TITILAGARH(Balangir)

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35	D-BLAPL/6339/2025 BLAPL/2319/2025	STATE OF ODISHA SAMBHU @ JOGESH CHANDRA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Spl/000010/2025 PARADEEP MODEL /36 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000123/2025
36	D-BLAPL/6158/2025 BLAPL/2320/2025	STATE OF ODISHA KRUSHNA BISHI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	JAIPATNA /186 /2022 SPECIAL JUDGE, DHARMAGARH(Kalah Spl/000010/2022
37	D-BLAPL/6167/2025 BLAPL/2321/2025	STATE OF ODISHA BIJU @ HATIA @ BIJAYA PARIDA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KANKADAHAD /11 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/000030/2024
38	D-BLAPL/6115/2025 BLAPL/2322/2025	STATE OF ODISHA SURENDRA KANHARA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /23 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000051/2025
39	D-BLAPL/6197/2025 BLAPL/2323/2025	STATE OF ODISHA DIPANKAR HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /759 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000938/2023
40	D-BLAPL/4840/2025 BLAPL/2324/2025	STATE OF ODISHA SUBHAM NAYAK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	AINTHAPALI /125 /2024 C.J.M.,SAMBALPUR(Sambalpur) GR/0000974/2024
41	D-BLAPL/4902/2025 BLAPL/2325/2025	STATE OF ODISHA JAYA KHORA VS STATE OF ODISHA	DIGAMBAR SETHI VS	MACHHKUND /91 /2019 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000001/2020
42	D-BLAPL/6318/2025 BLAPL/2326/2025	STATE OF ODISHA MITHUN KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000046/2025
43	D-BLAPL/5855/2025 BLAPL/2327/2025	STATE OF ODISHA ARBINDA KUMAR SONI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-7 /156 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0002358/2024
44	D-BLAPL/6199/2025 BLAPL/2328/2025	STATE OF ODISHA DIPANKAR HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /387 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000479/2024
45	D-BLAPL/5820/2025 BLAPL/2329/2025	STATE OF ODISHA DILLIP BATHRE VS STATE OF ODISHA	TRILOCHAN NANDA VS	barpalli /250 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000072/2024

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46	D-BLAPL/5917/2025 BLAPL/2330/2025	PRAKASH RANABIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /41 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/000025/2025
47	D-BLAPL/6218/2025 BLAPL/2331/2025	NARAYAN PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDRASEKHARPUR /961 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002230/2024
48	D-BLAPL/6021/2025 BLAPL/2332/2025	BABLU @ RAMAKANTA DAS VS STATE OF ODISHA	ABHISHEK DASH VS	JALESWAR /33 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/000040/2025
49	D-BLAPL/6044/2025 BLAPL/2333/2025	KULANANDAN GOUDA @ KUL NANDAN GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/000046/2025
50	D-BLAPL/6370/2025 BLAPL/2334/2025	UMAKANTA MADHAVI VS STATE OF ODISHA	DIPANKAR ACHARYA VS	CHITRAKONDA /204 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000836/2024
51	D-BLAPL/6372/2025 BLAPL/2335/2025	BINOD JENA VS STATE OF ODISHA	SUBHASISH DAS VS	CHITRAKONDA /204 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000836/2024
52	D-BLAPL/6334/2025 BLAPL/2336/2025	BIBHISANA BANDAKI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MANAMUNDA /313 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000100/2024
53	D-BLAPL/6221/2025 BLAPL/2337/2025	SUBASH BEHERA @ BATUA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /49 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000080/2025
54	D-BLAPL/6088/2025 BLAPL/2338/2025	P. ASHISH RAO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BERHAMPUR TOWN /335 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002464/2024
55	D-BLAPL/6096/2025 BLAPL/2339/2025	SITARAM MAJHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	THUAMUL RAMPUR /92 /2024 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000104/2024
56	D-BLAPL/6104/2025 BLAPL/2340/2025	KUMESWAR NAIK @ KUMBESWAR NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /202 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000611/2024
57	D-BLAPL/6230/2025	PRAKASH PRADHAN	JUGALA KISHORE PANDA	BOUDH /70 /2024

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	BLAPL/2341/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh) Spl/0000026/2024
58	D-BLAPL/6116/2025 BLAPL/2342/2025	OM PRAKASH PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	REAMAL /246 /2024 A.D.J.,DEOGARH(Debagarh) ST/0000004/2025
59	D-BLAPL/6189/2025 BLAPL/2343/2025	JASODA JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /897 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001457/2024
60	D-BLAPL/6238/2025 BLAPL/2344/2025	DIBAKAR MALLICK @ SUNIL VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /24 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000052/2025
61	D-BLAPL/6420/2025 BLAPL/2345/2025	RANJIT SAHOO VS STATE OF ODISHA	PRADIP MOHANTY VS	BRAHMANITARANG /342 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000140/2024
62	D-BLAPL/5877/2025 BLAPL/2346/2025	SAMBHU @ DEBASHIS JENA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BADSAHI /11 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0000042/2025
63	D-CMP/7149/2025 CMP/300/2025	JYOTIRANJAN MOHANTY VS SANTOSINI BANCHOR	AMIT PRASAD BOSE VS	// CIVIL JUDGE(SD)-CUM-A.S.J (WOMENS) CS/0000236/2015
64	D-CMP/7969/2025 CMP/301/2025	BISWANATH LENKA VS UMAKANTA LENKA	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CMA/0000082/2024
65	D-CMP/7139/2025 CMP/302/2025	ORISSA CONSTRUCTION AND TECHNO ENGINEER COOPERATIVE SOCIETY LTD., BSNIT PRASAD BOSE VS BRUNDABAN SAHOO	VS VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho) CS/0002163/2028
66	D-CMP/7160/2025 CMP/303/2025	RAGHUNATH PIRI VS PULAK CHANDRA SEN	AMIT PRASAD BOSE VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) CS/0000286/2004
67	D-CONTC/6800/2025 CONTC/977/2025	S. NARMADA KUMARI PATRA VS PRAMOD KUMAR SADANGI, OES	ADV. VS	// () //
68	D-CONTC/7651/2025 CONTC/978/2025	DILLIP KUMAR SAHU VS	SUDHASHREE PASAYAT VS	// ()

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69	D-CONTC/6783/2025 CONTC/979/2025	SHALINI PANDIT, IAS SHYAM SUNDAR NAIK VS MANOJ AHUJA,JT. RESIDENT COMMISSIONER,NEW DELHI	DILLIP KUMAR MOHANTY VS	// // 0 //
70	D-CONTC/6923/2025 CONTC/980/2025	SANJUKTA NANDA VS SANJAYA KUMAR NAYAK,V.C, RAVENSHAW UNIVERSITY,CUTTACK	SAPAN KUMAR PAL VS	// 0 //
71	D-CONTC/7835/2025 CONTC/981/2025	SATYASHRI MOHAPATRA VS ANU GARG,IAS	ADV. VS	// 0 //
72	D-CONTC/7840/2025 CONTC/982/2025	DHARMUDHAR PRADHAN VS SALINI PANDIT, IAS	ADV. VS	// 0 //
73	D-CONTC/7841/2025 CONTC/983/2025	BHAGIRATHI NAYAK VS SALINI PANDIT, IAS	ADV. VS	// 0 //
74	D-CONTC/7846/2025 CONTC/984/2025	SURENDRA BISOI@SURENDRA KUMAR BISOI VS ARVIND AGRAWAL, IAS	SANJIB KUMAR RATH VS	// 0 //
75	D-CONTC/7848/2025 CONTC/985/2025	PABITRA MOHAN PATRA VS ARVIND AGRAWAL, IAS	SANJIB KUMAR RATH VS	// 0 //
76	D-CONTC/7891/2025 CONTC/986/2025	PRABIR KUMAR DASH VS MIHIR PRASAD MOHANTY,MANAGING DIRECTOR,OSCMF,BHUBANESWAR	ADV. VS	// 0 //
77	D-CONTC/7924/2025 CONTC/987/2025	DILLIP KUMAR SAHU VS SURYAWANSHI MAYUR VIKAS,IAS	ADV. VS	// 0 //
78	D-CONTC/7929/2025 CONTC/988/2025	SUJATA PANDA VS ASHOK KUMAR MOHANTY,CONTOLLER OF ACCOUNTS,ODISHA	ADV. VS	// 0 //
79	D-CONTC/2946/2025 CONTC/989/2025	SAHADEV JAL VS HEMANT SHARMA,IAS	SANTOSH KUMAR SWAIN VS	// 0 //

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80	D-CONTC/2951/2025 CONTC/990/2025	KALPALATA SWAIN VS SHALINI PANDIT, IAS	SANTOSH KUMAR SWAIN VS	// () //
81	D-CONTC/7895/2025 CONTC/991/2025	ABHIRAM SAMAL VS BANDANA KHATUA , OAS I(JB)	ADV VS	// () //
82	D-CONTC/7932/2025 CONTC/992/2025	ANUPAMA PATTANAİK VS MRUTYUNJAY TRIPATHI,TAHASILDAR, BBSR, KHORDHA	ADV. VS	// () //
83	D-CONTC/5772/2025 CONTC/993/2025	SAKUNTALA CHANDA @ RANA VS RAJ KISHORE JENA,SUB-COLLECTOR,PURI	ADV. VS	// () //
84	D-CRLA/5442/2025 CRLA/272/2025	NABA@NAGEN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	NALCO /84 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000031/2022
85	D-CRLA/5776/2025 CRLA/273/2025	KALIA@RANJAN@BISWARANJAN DAS VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	CUTTACK SADAR /69 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000031/2025
86	D-CRLA/5887/2025 CRLA/274/2025	PRAMOD BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PALLAHARA /19 /2024 ADDL.SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2024
87	D-CRLA/6004/2025 CRLA/275/2025	PAKU@BISWAJIT SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /444 /2021 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000078/2021
88	D-CRLA/6017/2025 CRLA/276/2025	BALARAM JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOREI /146 /2013 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/0000098/2014
89	D-CRLA/6105/2025 CRLA/277/2025	SANKAR GOUDA@SIBA VS STATE OF ODISHA	SUJIT KUMAR PATNAİK VS	BERHAMPUR SADAR /57 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000003/2024
90	D-CRLA/6243/2025 CRLA/278/2025	PRADIP KUMAR BARIK @ PRADEEP VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHI VS	BHUBANESWAR VIGILANCE /36 /2013 SPECIAL JUDGE SPL. COURT,BHUBANESWAR Confiscation Case/0000002/2021
91	D-CRLA/6162/2025	VINOD KUMAR	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /33 /2006

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	CRLA/279/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG.),BHUBANESWAR(Kho TR/000034/2010
92	D-CRLLP/5875/2025 CRLLP/18/2025	STATE OF ODISHA VS ARUN BHUTIA	PARTHA SARATHI NAYAK, A.G.A. VS	BALIMI /80 /2018 SPECIAL JUDGE(POCSO), DHENKANAL Spl/000016/2019
93	D-CRLMC/4075/2025 CRLMC/853/2025	SANGITA JAYANTI DASH VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	MOTANGA /62 /2023 J.M.F.C.,DHENKANAL(Dhenkanal) GR/000085/2023
94	D-CRLMC/5521/2025 CRLMC/854/2025	DIPU NAIK @ DEBASISH NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /87 /2015 ASST.SESSION JUDGE, KHANDAPADA ST/000007/2020
95	D-CRLMC/5597/2025 CRLMC/855/2025	BALARAM SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /126 /2005 J.M.F.C.,PATNAGARH(Balangir) GR/0000270/2005
96	D-CRLMC/5913/2025 CRLMC/856/2025	PIYUSH SENGAR VS CENTRAL BUREAU OF INVESTIGATION	ABHISHEK DASH VS	BHUBANESWAR CBI /7 /2021 SPECIAL JUDGE (CBI),BHUBANESWAR TR/0000001/2024
97	D-CRLMC/5920/2025 CRLMC/857/2025	NARASINGHA BAGHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko ICC/0000003/2023
98	D-CRLMC/4778/2025 CRLMC/858/2025	AKALU DHAL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	DEOGARH /361 /2022 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000024/2022
99	D-CRLMC/5082/2025 CRLMC/859/2025	KALIKA BEHERA @ MAMATA BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	DASPALLA /126 /2022 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000225/2022
100	D-CRLMC/5217/2025 CRLMC/860/2025	DEBABRATA PRADAHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA P.S.(BBSR) /84 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003941/2022
101	D-CRLMC/5584/2025 CRLMC/861/2025	JHUNU NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BHANJANAGAR /121 /2017 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000208/2017
102	D-CRLMC/5612/2025 CRLMC/862/2025	PINKY MEHER@SAKUNTALA VS	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur)

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103	D-CRLMC/5739/2025 CRLMC/863/2025	STATE OF ODISHA SANJAY GOUDA VS	DIPTI RANJAN MOHAPATRA VS	TR/0000044/2024 PATTAPUR (DIGAPAHANDI) /213 /2021 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
104	D-CRLMC/3847/2025 CRLMC/864/2025	STATE OF ODISHA DIPUNA@RASHMIRANJAN NATH VS	ACHYUTANANDA PATTANAIAK VS	Spl/0000032/2021 NIMAPADA /58 /2014 SPECIAL JUDGE (POCSO), PURI(Puri)
105	D-CRLMC/5782/2025 CRLMC/865/2025	STATE OF ODISHA IMRAN KHAN VS	PRANAY KUMAR MAHARAJ VS	TR/0000033/2024 MUDULIPODA /23 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang
106	D-CRLMC/4747/2025 CRLMC/866/2025	STATE OF ODISHA SANTOSH KUMAR MAHANTA VS	SUSAMA RANI SAHOO VS	TR/0000088/2020 CHAMPUA /149 /2020 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
107	D-CRLMC/5909/2025 CRLMC/867/2025	STATE OF ODISHA ANJALI MOHANTY VS	ABHINASH BARIK VS	Spl/0000105/2022 SAMBALPUR VIGILANCE /74 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar)
108	D-CRLMC/5109/2025 CRLMC/868/2025	STATE OF ODISHA(VIG.) RAMA CHANDRA BEHERA VS	SUBASH CHANDRA ACHARYA VS	TR/0000013/2015 RAIRANGPUR TOWN /28 /2001 JUDGE FAMILY COURT, BARIPADA(Ma
109	D-CRLMC/5974/2025 CRLMC/869/2025	BHARATI SAHU BETRU HIKAKA @ BETRU HIKOKA VS	SUSANTA KUMAR BARAL VS	Crp/0000248/2024 LAXMIPUR /56 /2015 J.M.F.C.,LAXMIPUR(Koraput)
110	D-CRLMC/5778/2025 CRLMC/870/2025	STATE OF ODISHA MONALISHA NAYAK VS	RAMAKANTA NAYAK VS	GR/0000203/2015 / /0 J.M.F.C.(IV),CUTTACK(Cuttack)
111	D-CRLMC/6123/2025 CRLMC/871/2025	BISWARANJAN MOHARANA DIBAKARA@DIBAKAR BEHERA VS	JANMEJAYA KATIKIA VS	ICC/0000300/2017 PURUSHOTTAMPUR /738 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P
112	D-CRLMC/5912/2025 CRLMC/872/2025	STATE OF ODISHA PRASANTA KUMAR NAG VS	BRAJA KISHOR PANDA VS	GR/0000719/2024 KORAPUT VIGILANCE /16 /2011 SPL. JUDGE (VIG),BHAWANIPATNA(Ka
113	D-CRLMC/6091/2025 CRLMC/873/2025	STATE OF ODISHA(VIG.) SATYA PRAKASH SAMAL VS	ARIJEET MISHRA VS	GR/0000016/2011 / /0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000227/2019

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114	D-CRLMC/4413/2025 CRLMC/874/2025	SUJATA PALAR VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY VS	CUTTACK VIGILANCE /28 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000033/2017
115	D-CRLMC/5221/2025 CRLMC/875/2025	BISWAJIT KHATAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALIPATNA /406 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001786/2024
116	D-CRLMC/5461/2025 CRLMC/876/2025	SAUMITRA PARIDA VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	KISSANNAGAR PS /71 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001118/2022
117	D-CRLMC/6112/2025 CRLMC/877/2025	NARAYAN PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	G.UDAYAGIRI /149 /2023 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000525/2023
118	D-CRLMP/5707/2025 CRLMP/280/2025	HIMANSHU HOTA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 (//
119	D-CRLMP/5706/2025 CRLMP/281/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 (//
120	D-CRLMP/6146/2025 CRLMP/282/2025	ARABINDA KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
121	D-CRLMP/6160/2025 CRLMP/283/2025	JYOSNA SAHOO @ JYOTSNA SAHOO VS STATE OF ODISHA	AMULYA KUMAR NAYAK VS	NIHALPRASAD /65 /2024 (//
122	D-CRLMP/5895/2025 CRLMP/284/2025	SOURAV SANIGDH NANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
123	D-CRLREV/3920/2025 CRLREV/103/2025	JAMBIRA KORAH@JAMBHIRA KORA@KORAH VS STATE OF ODISHA	LALITENDU BHUYAN VS	CHAMPUA /223 /2024 A.D.J.,KEONJHAR(Kendujhar) CRA/0000015/2024
124	D-CRLREV/5502/2025 CRLREV/104/2025	ARUN KUMAR OJHA VS STATE OF ODISHA	SAMVIT MOHANTY VS	/ /0 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CRA/0000028/2011
125	D-CRLREV/6209/2025	GOUTAM PRADHAN@KANHA	BIREN SANKAR TRIPATHY	FATEGARH /276 /2024

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	CRLREV/105/2025	VS STATE OF ODISHA	VS	J.M.F.C.,BHAPUR(Nayagarh) CMC/0000001/2025
126	D-FAO/8088/2025 FAO/97/2025	LEGAL MANAGER UNITED INDIA INSURANCE CO. LTD.,ANGUL VS BHARATI MOHANTY	SANTOSH KUMAR MOHANTY VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000003/2023
127	D-FAO/8130/2025 FAO/98/2025	BIPIN LUGUN VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000074/2024
128	D-MACA/5837/2025 MACA/272/2025	MANAGER(T.P. HUB),M/S NATIONAL INSURANCE CO. LTD.,CUTTACK VS SHWETAPADMA NANDA	MAHITOSH SINHA VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000106/2020
129	D-MACA/5841/2025 MACA/273/2025	THE MANAGER (T.P.HUB), M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS SAI SNEHA RATH	MAHITOSH SINHA VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000107/2020
130	D-MACA/5849/2025 MACA/274/2025	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. LTD.,CUTTACK VS NIRANJAN PANDA	MAHITOSH SINHA VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000108/2020
131	D-MACA/5851/2025 MACA/275/2025	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. LTD.,CUTTACK VS SHWETAPADMA NANDA	MAHITOSH SINHA VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000109/2020
132	D-MACA/5853/2025 MACA/276/2025	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. LTD.,CUTTACK VS ATASI RATH	MAHITOSH SINHA VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000130/2020
133	D-MACA/5862/2025 MACA/277/2025	THE MANAGER (T.P.HUB), M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS SHWETAPADMA NANDA	MAHITOSH SINHA VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000110/2020
134	D-MACA/7703/2025 MACA/278/2025	THE GENERAL MANAGER, M/S. SRIRAM GENERAL INSURANCE COMPANY LTD. VS SANJAYA KUMAR BISOI	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000065/2014
135	D-MACA/6421/2025 MACA/279/2025	D.M.,ORIENTAL INSURANCE CO. LTD., SUNDARGARH VS RAJKUMARI BEHERA	RIMJHIMBALA PATI VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000244/2019
136	D-MACA/7307/2025 MACA/280/2025	RUPALI PRADHAN VS	PABITRA KUMAR NAYAK VS	// III M.A.C.T.,TALCHER(Anugul)

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137	D-MACA/5010/2025 MACA/281/2025	ROSHAN KHAN NEW INDIA ASSURANCE CO. LTD. VS ANUCHHAYA PADHAN	MAHITOSH SINHA VS	Mac/0000018/2019 // A.D.J.,KUCHINDA(Sambalpur)
138	D-MACA/7707/2025 MACA/282/2025	THE GENERAL MANAGER, M/S. SRIRAM GENERAL INSURANCE COMPANY LTD., RAJAKHANI VS BIJAYA LAXMI PANDA	ABDULMANI KHAN VS	Mac/0000010/2023 // II MACT (SD),BERHAMPUR(Ganjam)
139	D-MACA/6204/2025 MACA/283/2025	NATIONAL INSURANCE CO. LTD., CUTTACK VS PRITI RANJAN BARIK	SABITA RANJAN PATTNAIK VS	Mac/0000062/2014 // 3RD M.A.C.T.,CUTTACK(Cuttack)
140	D-MACA/8256/2025 MACA/284/2025	KARTIK CHANDRA BISWAL VS MANOJ MAHALIK	PRATAP KUMAR BEHERA VS	Mac/0000868/2017 // IVTH M.A.C.T. BARIPADA(Mayurbhanj)
141	D-MATA/7931/2025 MATA/93/2025	PRATAP DASH @ DAS VS BANAJA NALINI TRIPATHY	KARUNAKAR GAYA VS	Mac/0000086/2022 // JUDGE,FAMILY COURT,JAGATSINGPUR
142	D-MATA/8280/2025 MATA/94/2025	MANJUSHREE PATRA VS SUDHANSU SEKHAR SAHOO	SUJATA JENA VS	CP/0000036/2021 // JUDGE,FAMILY COURT,JAGATSINGPUR
143	D-MATA/5463/2025 MATA/95/2025	URMILA SHARMA @ BHARDWAJ VS DEVENDER BHARDWAJ	MANAS RANJAN DASH VS	CP/0000111/2023 // JUDGE,FAMILY COURT,BALANGIR(Balangir)
144	D-RPFAM/7647/2025 RPFAM/55/2025	RANJAN KUMAR JENA VS NISHA KUMARI	PRATIK NAYAK VS	CP/0000068/2022 // JUDGE FAMILY COURT,ROURKELA(Sunabadi)
145	D-RSA/7885/2025 RSA/110/2025	ALADINI PATRA VS MADHUSUDAN PATRA	MAHESWAR MOHANTY VS	Crp/0000027/2023 // PRESIDING OFFICER, O.P.I.D. COURT,BALANGIR
146	D-RVWPET/7880/2025 RVWPET/64/2025	BABA KAMLESWAR SHG VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	RFA/0000120/2012 // ()
147	D-RVWPET/8309/2025 RVWPET/65/2025	CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI VS DEBI PRASAD MOHANTY	ALOK KUMAR MOHANTY, (SR. PANEL COUNSEL) VS	// // ()

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148	D-RVWPET/54736/2024 RVWPET/66/2025	BIPIN BIHARI SWAIN VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
149	D-STREV/7853/2025 STREV/3/2025	M/S BAJAJ ELECTRICALS LIMITED,BHUBANESWAR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000175/2019
150	D-TRP(C)/7919/2025 TRP(C)/60/2025	LALITA SASMAL VS SUDHANSU SEKHAR DALAI	BIJAYA KUMAR MISHRA VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000038/2025
151	D-TRP(C)/8209/2025 TRP(C)/61/2025	SASMITA RANA VS RAMAKANTA RANA	SOUMYA RANJAN PATI VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000314/2024
152	D-WA/8184/2025 WA/503/2025	STATE OF ODISHA VS PRAMOD KUMAR KHAMARI	JATESWAR NAYAK, A.G.A. VS	// 0 //
153	D-WA/7934/2025 WA/504/2025	TRILOCHAN MOHAPATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
154	D-WA/8236/2025 WA/505/2025	UCO BANK, KOLKATA VS RAMESH CHANDRA ROUT	TAPESH ROY VS	// 0 //
155	D-WA/8271/2025 WA/506/2025	UNION OF INDIA VS PARSURAM BARIK	PRASANNA KUMAR PARHI,D.S.G.I VS	// 0 //
156	D-WA/8272/2025 WA/507/2025	TP CENTRAL ODISHA DISTRIBUTION LTD., BBSR VS SAROJ KUMAR BEHERA	ARNAV BEHERA VS	// 0 //
157	D-WA/8262/2025 WA/508/2025	TP CENTRAL ODISHA DISTRIBUTION LTD.,BBSR VS BHABANI SHANKAR MAHANTA	ARNAV BEHERA VS	// 0 //
158	D-WA/8318/2025 WA/509/2025	STATE OF ODISHA VS DHRUBA CHARAN NAIK	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
159	D-WP(C)/7870/2025	SARBESWER PARIDA	DEEPAK KU SAHOO	//

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	WP(C)/6076/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/7889/2025 WP(C)/6077/2025	SURENDRA KUMAR KHATUA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
161	D-WP(C)/7063/2025 WP(C)/6078/2025	JAYANTI PATI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
162	D-WP(C)/7943/2025 WP(C)/6079/2025	MANMATH NATH DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
163	D-WP(C)/8196/2025 WP(C)/6080/2025	M/S. YGP SCRAP TRADERS VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
164	D-WP(C)/6779/2025 WP(C)/6081/2025	DEBENDRA CHANDRA KHUNTIA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
165	D-WP(C)/7463/2025 WP(C)/6082/2025	BABA SATYANANDA DAS @ SAMIR CHANDRA LENKA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
166	D-WP(C)/7926/2025 WP(C)/6083/2025	SUNAT KUMAR SAHOO VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
167	D-WP(C)/7024/2025 WP(C)/6084/2025	SABITA NISHANK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
168	D-WP(C)/7834/2025 WP(C)/6085/2025	ODISHA GRAMYA BANK, BRAHMAPURA BRANCH, CUTTACK VS THE COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR	HEMANTA KUMAR MOHANTA VS	// 0 //
169	D-WP(C)/7588/2025 WP(C)/6086/2025	CHANCHALA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
170	D-WP(C)/7396/2025 WP(C)/6087/2025	M.JAYA VS	SAUBHAGYA KUMAR SAMAL VS	// 0

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171	D-WP(C)/7907/2025 WP(C)/6088/2025	STATE OF ODISHA GOLEKHA CHANDRA BARIK VS	SARADA PRASANNA SARANGI VS	// // 0
172	D-WP(C)/7915/2025 WP(C)/6089/2025	STATE OF ODISHA SOMANATH SWAIN VS	DR.NIRANJAN SWAIN VS	// // 0
173	D-WP(C)/8021/2025 WP(C)/6090/2025	CHAIRMAN,ODISHA SUB ORDINATE STAFF SELECTION COMMISSION AMBUJA GARNAIK VS	SHASHI BHUSAN JENA VS	// // 0
174	D-WP(C)/7565/2025 WP(C)/6091/2025	STATE OF ODISHA SHENAWAZ HUSSAIN VS	SHAIK ABDUL NAYEEM VS	// // 0
175	D-WP(C)/8027/2025 WP(C)/6092/2025	PRINCIPAL SECY TO GOVT OF ODISHA, S AND ME, BBSR LIPIPUSPA PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
176	D-WP(C)/8008/2025 WP(C)/6093/2025	STATE OF ODISHA AHMED AFSAR KHAN VS	SHASHI BHUSAN JENA VS	// // 0
177	D-WP(C)/8010/2025 WP(C)/6094/2025	STATE OF ODISHA JIBARDHAN MENDALI VS	ASHOK KUMAR PARIDA VS	// // 0
178	D-WP(C)/7984/2025 WP(C)/6095/2025	STATE OF ODISHA DR. HRUSHIKESH MALLICK VS	SUBHADUTTA ROURAY VS	// // 0
179	D-WP(C)/8011/2025 WP(C)/6096/2025	STATE OF ODISHA DR. PRASANNA KUMAR DAS VS	SHASHI BHUSAN JENA VS	// // 0
180	D-WP(C)/7380/2025 WP(C)/6097/2025	STATE OF ODISHA PRBHAKAR BARIK VS	BEDA PRAKASH PANDA VS	// // 0
181	D-WP(C)/8014/2025 WP(C)/6098/2025	TATA MOTORS FINANCE LTD DR. ANNAPURNA DEVI VS	SHASHI BHUSAN JENA VS	// // 0
		STATE OF ORISSA		//

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182	D-WP(C)/7930/2025 WP(C)/6099/2025	M/S ADMINISTRATOR , NESCO UTILITY , ELECTRICAL STORE DIVISION VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
183	D-WP(C)/7992/2025 WP(C)/6100/2025	GOPA DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
184	D-WP(C)/8038/2025 WP(C)/6101/2025	PARTHA SARTHI ROUT VS REGIONAL PROVIDENT FUND COMMISSIONER, BHABISHYA NIDHI BHAWAN, BBSR	PRADEEP KUMAR ROUT VS	// 0 //
185	D-WP(C)/8050/2025 WP(C)/6102/2025	JOGENDRA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
186	D-WP(C)/7933/2025 WP(C)/6103/2025	MOHAMMAD HASIM VS UNION OF INDIA	PRAKASH CHANDRA MISHRA VS	// 0 //
187	D-WP(C)/7936/2025 WP(C)/6104/2025	RUPA KHATUA VS SUMANTA KISHORE ROY	APARESH BHOI VS	// 0 //
188	D-WP(C)/8178/2025 WP(C)/6105/2025	SURENDRA BEHERA VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
189	D-WP(C)/8085/2025 WP(C)/6106/2025	JITENDRA KUMAR PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
190	D-WP(C)/8059/2025 WP(C)/6107/2025	BIKASH KUMAR SAHOO VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BBSR-I CIRCLE	ITISHREE TRIPATHY VS	// 0 //
191	D-WP(C)/7994/2025 WP(C)/6108/2025	SURESH CHANDRA BEHERA VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
192	D-WP(C)/6196/2025 WP(C)/6109/2025	MANOJ KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
193	D-WP(C)/8223/2025	NARI SHAKTI MASALA UDYOG,BARGAON	ATUL TRIPATHY	//

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	WP(C)/6110/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/8123/2025	JINAT BEGUM	TRILOCHAN NANDA	//
	WP(C)/6111/2025	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/8056/2025	RAJAT KUMAR DUTTA	RAMA KRISHNA BISOI	//
	WP(C)/6112/2025	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/7740/2025	MONONIT DAS	ITISHREE TRIPATHY	//
	WP(C)/6113/2025	VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	VS	0 //
197	D-WP(C)/7938/2025	ASHARANI SWAIN	SOURAV DAS	//
	WP(C)/6114/2025	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/8125/2025	MAJID KHAN	TRILOCHAN NANDA	//
	WP(C)/6115/2025	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/7742/2025	YOGESWER RAO PRATAPNANI	ITISHREE TRIPATHY	//
	WP(C)/6116/2025	VS CHIEF COMMNR OF CT AND GST, CUTTACK	VS	0 //
200	D-WP(C)/8025/2025	DR. CHANDRA SEKHAR TRIPATHY	SHASHI BHUSAN JENA	//
	WP(C)/6117/2025	VS STATE OF ORISSA	VS	0 //
201	D-WP(C)/8128/2025	KUMUDINI BHAJI	TRILOCHAN NANDA	//
	WP(C)/6118/2025	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/7941/2025	SADHU CHARAN PATRA	DR. BINODA KUMAR MISHRA	//
	WP(C)/6119/2025	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/8007/2025	BASANTA KUMAR SAHOO	MITRA RANJAN TRIPATHY	//
	WP(C)/6120/2025	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/8132/2025	SK. SAIFUDDIN	TRILOCHAN NANDA	//
	WP(C)/6121/2025	VS	VS	0

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205	D-WP(C)/8026/2025 WP(C)/6122/2025	STATE OF ODISHA DR.BIDYUTPRAVA NAYAK VS	SUBHADUTTA ROUTRAY VS	// // 0
206	D-WP(C)/8138/2025 WP(C)/6123/2025	STATE OF ODISHA JAITUN BEGUM VS	TRILOCHAN NANDA VS	// // 0
207	D-WP(C)/3104/2025 WP(C)/6124/2025	STATE OF ODISHA HEMANTA KUMAR PADHI VS	DEBABRATA DAS VS	// // 0
208	D-WP(C)/7888/2025 WP(C)/6125/2025	STATE TRANSPORT APPELLATE TRIBUNAL, CUTTACK M/S. MITA BRICKS, BALESWAR VS	SAIBRATA RATH VS	// // 0
209	D-WP(C)/8140/2025 WP(C)/6126/2025	STATE OF ODISHA MD. HAMID VS	TRILOCHAN NANDA VS	// // 0
210	D-WP(C)/8219/2025 WP(C)/6127/2025	STATE OF ODISHA SREE SREE LAXMI MAA SHG, SAINTALA. VS	ATUL TRIPATHY VS	// // 0
211	D-WP(C)/7739/2025 WP(C)/6128/2025	STATE OF ODISHA MONONIT DAS VS	ITISHREE TRIPATHY VS	// // 0
212	D-WP(C)/7495/2025 WP(C)/6129/2025	CHIEF COMMISSIONER OF CT AND GST , ODISHA RAJ KUMAR RAY VS	SIDDHARTH PRASAD MISHRA VS	// // 0
213	D-WP(C)/7999/2025 WP(C)/6130/2025	STATE OF ODISHA CHANDRA SEKHAR SAHOO VS	SUSANTA DASH VS	// // 0
214	D-WP(C)/7850/2025 WP(C)/6131/2025	GOVT. OF ODISHA DHIRAJ KUMAR DAS VS	RAKESH BEHERA VS	// // 0
215	D-WP(C)/7855/2025 WP(C)/6132/2025	MAHANADI COALFIELDS LIMITED ADISHAKTI S.H.G., TALABHITIRIASAHI, DEOGARH VS	SURESH KUMAR JENA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/8042/2025 WP(C)/6133/2025	M/S A.K.MOHANTY TOUR AND TRAVELS VS MANAGING DIRECTOR , ODISHA MINING CORPORATION	MANORANJAN MISHRA VS	// 0 //
217	D-WP(C)/8017/2025 WP(C)/6134/2025	JOHN V THOMAS VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
218	D-WP(C)/7884/2025 WP(C)/6135/2025	SAVITRI DEVI CHOUDHARY VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //
219	D-WP(C)/8313/2025 WP(C)/6136/2025	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
220	D-WP(C)/7887/2025 WP(C)/6137/2025	PRAVAKAR PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
221	D-WP(C)/8116/2025 WP(C)/6138/2025	SUNIL KUMAR MOHANTA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
222	D-WP(C)/8314/2025 WP(C)/6139/2025	BABA SANKARNATH JATRA COMMITTEE VS COLLECTOR CUM DIST.MAGISTRATE BHADRAK	ATUL TRIPATHY VS	// 0 //
223	D-WP(C)/7910/2025 WP(C)/6140/2025	ODISHA GRAMYA BANK, BRAHMAPURA BRANCH VS THE TAHASILDAR, BANKI CUM DDO	HEMANTA KUMAR MOHANTA VS	// 0 //
224	D-WP(C)/8364/2025 WP(C)/6141/2025	DADHIBAMAN COMMITTEE, BHADRAK VS COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	TANMAY MISHRA VS	// 0 //
225	D-WP(C)/8362/2025 WP(C)/6142/2025	SARASATIA JATRA COMMITTEE, BHADRAK VS THE COLLECTOR, BHADRAK	TANMAY MISHRA VS	// 0 //
226	D-WP(C)/8366/2025 WP(C)/6143/2025	KALIAPADA JATRA COMMITTEE, BHADRAK VS THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	TANMAY MISHRA VS	// 0 //
227	D-WP(C)/8367/2025	RAGHUNATHJEW COMMITTEE, BHADRAK	TANMAY MISHRA	//

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	WP(C)/6144/2025	VS COLLECTOR AND DIST.MAGISTRATE, BHADRAK	VS	0 //
228	D-WP(C)/8051/2025 WP(C)/6145/2025	BIBHU BIKASH MOHAPATRA VS PRAGYANMAYEE MISHRA	ASHOK KUMAR BEHERA VS	// 0 //
229	D-WP(C)/8102/2025 WP(C)/6146/2025	SOUBHAGYA RABI SWAIN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
230	D-WP(C)/8106/2025 WP(C)/6147/2025	RATNAKAR SATPATHY VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
231	D-WP(C)/8306/2025 WP(C)/6148/2025	KHAGENDRA KUMAR SIAL VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //
232	D-WP(C)/8113/2025 WP(C)/6149/2025	SAIRA BEGUM VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
233	D-WP(C)/8119/2025 WP(C)/6150/2025	MD. FAROOQ VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
234	D-WP(C)/8220/2025 WP(C)/6151/2025	ASMA KHATUA VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
235	D-WP(C)/8329/2025 WP(C)/6152/2025	GOKULANANDA SAHOO VS THE STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
236	D-WP(C)/8215/2025 WP(C)/6153/2025	LINGARAJ DAS VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
237	D-WP(C)/8239/2025 WP(C)/6154/2025	MAHAMAYA SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
238	D-WP(C)/7912/2025 WP(C)/6155/2025	JAGABANDHU PADHI VS	SARAT CHANDRA MEKAP VS	// 0

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239	D-WP(C)/8311/2025 WP(C)/6156/2025	STATE OF ODISHA GAJENDRA NAYAK VS	LALIT KUMAR MAHARANA VS	// // 0
240	D-WP(C)/8122/2025 WP(C)/6157/2025	STATE OF ODISHA MADHU SUDAN PRADHAN VS	SATYAJIT SAMAL VS	// // 0
241	D-WP(C)/8120/2025 WP(C)/6158/2025	STATE OF ODISHA BRAJA KISHORE DAS VS	JAYADEBA BEHERA VS	// // 0
242	D-WP(C)/7972/2025 WP(C)/6159/2025	STATE OF ODISHA GIRIJA NANDINI SAHOO VS	MANAS KUMAR CHAND VS	// // 0
243	D-WP(C)/8112/2025 WP(C)/6160/2025	ARUN KUMAR SINGH SANTOSH KUMAR EKKA VS	SIDHARTHA MISHRA VS	// // 0
244	D-WP(C)/5488/2025 WP(C)/6161/2025	COMMANDANT GENERAL, HOME GUARDS ODISHA, CUTTACK SATYASEN TRIPATHY VS	DIGAMBAR SETHI VS	// // 0
245	D-WP(C)/8324/2025 WP(C)/6162/2025	STATE OF ODISHA SURYAKANTI BIHARI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
246	D-WP(C)/7974/2025 WP(C)/6163/2025	STATE OF ODISHA SOUMYA RANJAN MEHER VS	BINOD KUMAR HATI VS	// // 0
247	D-WP(C)/5489/2025 WP(C)/6164/2025	STATE OF ODISHA MAGUNI PRADHAN VS	TAPAN KUMAR BISWAL VS	// // 0
248	D-WP(C)/7836/2025 WP(C)/6165/2025	STATE OF ODISHA ARCELORMITTAL NIPPON STEEL INDIA PRIVATE LIMITED VS	AMIT PATTNAIK VS	// // 0
249	D-WP(C)/7983/2025 WP(C)/6166/2025	STATE OF ODISHA HITENDRA KUMAR PATEL VS	ASHUTOSH MALLIK VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/7976/2025 WP(C)/6167/2025	FAKIRA SAHU VS STATE OF ODISHA	ASHUTOSH MALLIK VS	// 0 //
251	D-WP(C)/8326/2025 WP(C)/6168/2025	NITYANAND SABAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
252	D-WP(C)/3348/2025 WP(C)/6169/2025	BAILOCHAN BAL VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
253	D-WP(C)/6771/2025 WP(C)/6170/2025	KAJAL RANI SINHA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
254	D-WP(C)/6935/2025 WP(C)/6171/2025	BHAGABAN PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
255	D-WP(C)/8408/2025 WP(C)/6172/2025	UTTARALI PRASANT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
256	D-WP(C)/7408/2025 WP(C)/6173/2025	SUMI CHETTI VS THE COLLECTOR, NABARANGPUR	AMIT KUMAR NATH VS	// 0 //
257	D-WP(C)/8043/2025 WP(C)/6174/2025	AKHAYA KUMAR NAYAK VS TAHASILDAR, CUTTACK SADAR	NIROD KUMAR SAHU VS	// 0 //
258	D-WP(C)/8101/2025 WP(C)/6175/2025	MURALI SAHOO VS ODISHA GRAMYA BANK	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/7958/2025 WP(C)/6176/2025	M/S ADMINISTRATOR NESCO UTILITY, ELECTRICAL STORE DIVISION., BALASORE BHABANI PRASAD MOHANTY VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , CUTTACK	VS VS	// 0 //
260	D-WP(C)/8058/2025 WP(C)/6177/2025	NIMAIN DALAI @ NIMAIN CHARAN DALAI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
261	D-WP(C)/7960/2025	SISUALA MANTRI @ SISULA MANTRI	DEBIDUTTA MOHAPATRA	//

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	WP(C)/6178/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/8282/2025 WP(C)/6179/2025	NILAKANTHA MOHAPATRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
263	D-WP(C)/8049/2025 WP(C)/6180/2025	SUSILA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
264	D-WP(C)/7019/2025 WP(C)/6181/2025	ARUN KUMAR SETHI VS CHAIRMAN CUM MANAGING DIRECTOR ORISSA POWER TRANSMISSION CORPORATION LTD	JITENDRA KUMAR DIGAL VS	// 0 //
265	D-WP(C)/8053/2025 WP(C)/6182/2025	SUMITRA SETHY VS THE INDIAN RAILWAYS, NEW DELHI	SHANTI PRAKASH MOHANTY VS	// 0 //
266	D-WP(C)/8048/2025 WP(C)/6183/2025	PRABHAKAR MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
267	D-WP(C)/8201/2025 WP(C)/6184/2025	MANAGING COMMITTEE, CHRIST COLLEGIATE SCHOOL, CUTTACK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
268	D-WP(C)/8445/2025 WP(C)/6185/2025	ANSUPA FARMERS UNION VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
269	D-WP(C)/8446/2025 WP(C)/6186/2025	SWAPNESH MOHAPATRA VS CHAIRPERSON, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RAJIB RATH VS	// 0 //
270	D-WP(C)/8431/2025 WP(C)/6187/2025	BAIJAYANTA KUMAR PADHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
271	D-WP(C)/8427/2025 WP(C)/6188/2025	MAMALISA GUDIA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
272	D-WP(C)/8437/2025 WP(C)/6189/2025	KRUSHNA CHANDRA SWAIN VS	ASHOK KUMAR BEHERA VS	// 0

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273	D-WP(C)/7360/2025 WP(C)/6190/2025	STATE OF ODISHA SANTANU KUMBHAKAR VS	SIBA SANKAR SAMANTARAY VS	// // ()
274	D-WP(C)/8327/2025 WP(C)/6191/2025	STATE OF ODISHA JOGINDRA SETHI @ JOGIRAM SETHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
275	D-ABLAPL/6133/2025 ABLAPL/2271/2025	STATE OF ODISHA BITU SAMAL @ SOMESH KUMAR SAMAL VS	SACHIDANANDA PADHEE VS	// AUL /86 /2025 ()
276	D-ABLAPL/5410/2025 ABLAPL/2272/2025	STATE OF ODISHA PRATAP KUMAR RANA VS	SUJATA JENA VS	// INDUASTRIAL,NISA /43 /2025 ()
277	D-ABLAPL/5905/2025 ABLAPL/2273/2025	STATE OF ODISHA UTTAM KUMAR DAS VS	PRAKASH CHANDRA DASH VS	// TIHIDI /19 /2025 ()
278	D-ABLAPL/5914/2025 ABLAPL/2274/2025	STATE OF ODISHA KANHU BEHERA VS	RAKESH KUMAR ROUTRAY VS	// BIRIDI PS /36 /2025 ()
279	D-ABLAPL/5986/2025 ABLAPL/2275/2025	STATE OF ODISHA MINU TARIA VS	BIDYADHAR PANDA VS	// MAHILA PS SAMBALPUR /5 /2025 ()
280	D-ABLAPL/2792/2025 ABLAPL/2276/2025	STATE OF ODISHA CHANCHALA BARAI VS	ANUP KUMAR PATNAIK VS	// //0 J.M.F.C.(III),BHUBANESWAR(Khordha)
281	D-ABLAPL/5733/2025 ABLAPL/2277/2025	STATE OF ODISHA RAJANI SABAR VS	SUSHANTA KUMAR JOSHI VS	ICC/0002834/2020 TUREIKELA /282 /2024 ()
282	D-ABLAPL/5992/2025 ABLAPL/2278/2025	STATE OF ODISHA CHITARANJAN NAIK VS	PANCHANAN PANIGRAHI VS	// RASOL /167 /2024 ()
283	D-ABLAPL/4818/2025 ABLAPL/2279/2025	STATE OF ODISHA MOHAMMAD RAMIZ VS	SYED IQBAL VS	// BERHAMPUR TOWN /46 /2025 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/6015/2025 ABLAPL/2280/2025	RANJIT CHHATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /137 /2023 () //
285	D-ABLAPL/5626/2025 ABLAPL/2281/2025	DUKHISHYAMA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	//0 S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/000009/2025
286	D-ABLAPL/6136/2025 ABLAPL/2282/2025	RAJENDRA NARAYAN DASH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
287	D-ABLAPL/6122/2025 ABLAPL/2283/2025	SAJEDA KHATUN @ SAJIDA KHATUN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	JALESWAR /97 /2025 () //
288	D-ABLAPL/6135/2025 ABLAPL/2284/2025	JAYKRUSHNA MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /59 /2025 () //
289	D-ABLAPL/6144/2025 ABLAPL/2285/2025	ALOKA KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
290	D-ABLAPL/6148/2025 ABLAPL/2286/2025	BASANTA NAIK VS STATE OF ODISHA	MOHAMMED FARADISH VS	DHENKANAL SADAR /81 /2025 () //
291	D-ABLAPL/5783/2025 ABLAPL/2287/2025	LITUA@ SAROJ KUMAR CHAKRA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /25 /2009 () //
292	D-ABLAPL/5786/2025 ABLAPL/2288/2025	RABI PADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	//0 S.D.J.M.,ATHMALLIK(Anugul) 2(B)CC/000016/2020
293	D-ABLAPL/5846/2025 ABLAPL/2289/2025	PRATAP PRATIHARI VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	//0 C.J.M.,CUTTACK(Cuttack) 2(B)CC/000002/2025
294	D-ABLAPL/6062/2025 ABLAPL/2290/2025	SK. NAIMUDDIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NISCHINTAKOILI /30 /2025 () //
295	D-ABLAPL/6065/2025	BANTI @ DIBYAJYOTI NAYAK	BIJAY KUMAR BEHERA	BHARATPUR PS /81 /2025

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	ABLAPL/2291/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/6071/2025 ABLAPL/2292/2025	SATYAPRAKASH DAS VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	JUDUM /156 /2024 () //
297	D-ABLAPL/6047/2025 ABLAPL/2293/2025	SATRUGHANA DALEI VS STATE OF ODISHA	MAHENDRALAL JENA VS	SIMULIA /24 /2025 () //
298	D-ABLAPL/6055/2025 ABLAPL/2294/2025	MAHIN B.S @ MAHIN BALACHANDRAN SHEEJA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	CAPITAL P.S. /527 /2024 () //
299	D-ABLAPL/5659/2025 ABLAPL/2295/2025	BISHNU CHARAN SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000004/2025
300	D-ABLAPL/6072/2025 ABLAPL/2296/2025	SAROJ KUMAR SAHOO @ SAROJ SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /291 /2024 () //
301	D-ABLAPL/5879/2025 ABLAPL/2297/2025	PANKAJ PRADHAN VS STATE OF ODISHA	BIRANCHI NARAYAN DASH VS	BRAHMAGIRI /643 /2024 () //
302	D-ABLAPL/5911/2025 ABLAPL/2298/2025	NABAGHANA GOCHHAYAT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIMI /29 /2025 () //
303	D-ABLAPL/6073/2025 ABLAPL/2299/2025	SARADA PRASAD BHOI VS STATE OF ODISHA	JAGADISH JENA VS	KANDARPUR /38 /2025 () //
304	D-ABLAPL/5988/2025 ABLAPL/2300/2025	ALOK @ SASHIKANTA LENKA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NIALI /65 /2025 () //
305	D-ABLAPL/6075/2025 ABLAPL/2301/2025	GUFRAH MAHAMMAD @ HISAF KHAN @ GOKHRANG VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /326 /2024 () //
306	D-ABLAPL/6076/2025 ABLAPL/2302/2025	PURNA KHAMARI VS	SUBODH KUMAR MOHANTY VS	NUAGAON /22 /2025 ()

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307	D-ABLAPL/6046/2025 ABLAPL/2303/2025	STATE OF ODISHA BAPNA @ KARMBEER MALLIK VS	SOUMYA RANJAN DAS VS	// PLANTSITE /101 /2025 ()
308	D-ABLAPL/5760/2025 ABLAPL/2304/2025	STATE OF ODISHA PRAMOD KUMAR SAMAL VS	BIBHUTI BHUSAN MISHRA VS	// BARI RAMACHANDRAPUR /56 /2025 ()
309	D-ABLAPL/5997/2025 ABLAPL/2305/2025	STATE OF ODISHA DAITARI NAIK VS	PANCHANAN PANIGRAHI VS	// CHANDILI /227 /2024 ()
310	D-ABLAPL/4213/2025 ABLAPL/2306/2025	STATE OF ODISHA DUSHMANTA LENKA VS	SAPAN KUMAR LENKA VS	// / /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000038/2024
311	D-ABLAPL/6090/2025 ABLAPL/2307/2025	STATE OF ODISHA BIKASH PATRA VS	SURESH KUMAR JENA VS	// KISHORENAGAR (ANUGUL) /21 /2021 ()
312	D-ABLAPL/5558/2025 ABLAPL/2308/2025	STATE OF ODISHA SILU BHOI VS	AMIT KUMAR NATH VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000003/2025
313	D-ABLAPL/6092/2025 ABLAPL/2309/2025	STATE OF ODISHA SASHIKANTA LENKA @ ALOK VS	PUSPAMITRA MOHAPATRA VS	// NIALI /64 /2025 ()
314	D-ABLAPL/2869/2025 ABLAPL/2310/2025	STATE OF ODISHA ASIT MOHARANA VS	SIDDHARTH GOUTAM DAS VS	// SAHID NAGAR P.S. /485 /2024 ()
315	D-ABLAPL/6097/2025 ABLAPL/2311/2025	STATE OF ODISHA LAMBADAR MAHANTA VS	PRAVU PITYARTHI KU. PANDIT VS	// ANANDAPUR /293 /2024 ()
316	D-ABLAPL/6102/2025 ABLAPL/2312/2025	STATE OF ODISHA PRAMOD SAHOO VS	SATYABAN SAHOO VS	// / /0 ()
317	D-ABLAPL/3147/2025 ABLAPL/2313/2025	STATE OF ODISHA PUSPALATA BEHERA VS	GOPINATH MISHRA VS	// BHANDARIPOKHARI /553 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/6118/2025 ABLAPL/2314/2025	SANU KUMAR SAHU @ SANNU @ SONU VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDITNAGAR /420 /2024 () //
319	D-ABLAPL/5194/2025 ABLAPL/2315/2025	ADITYA MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA SADAR /179 /2024 () //
320	D-ABLAPL/6220/2025 ABLAPL/2316/2025	BIBHUTI BHUSAN NAIK @ BIBHUTI BHUSAN NAYAK VS STATE OF ODISHA	HAREKRUSHNA DASH VS	JARADA /55 /2025 () //
321	D-ABLAPL/5979/2025 ABLAPL/2317/2025	SHISHIRA MOHAPATRA@SHISHIR MOHAPATRA VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	// S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/000003/2025
322	D-ABLAPL/5700/2025 ABLAPL/2318/2025	JAGA MEHER VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /33 /2025 () //
323	D-ABLAPL/6211/2025 ABLAPL/2319/2025	AZMAT KHAN @ AZAMAT KHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	//0 J.M.F.C.,JATNI(Khordha) 2(A)CC/0000016/2025
324	D-WPC(OAC)/1347/2018 WPC(OAC)/1347/2018	SANGRAM KESHARI BEHERA VS STATE OF ODISHA AND OTHERS	M/S DURGESH NARAYAN RATH VS	// () //